



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,7th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	MC/18/2023 FIXED, IN WP(C)(Suo Moto)/2/2020 (D/O) in WP(C)(Suo Moto)/2/2020	ASSAM JUDICIAL SERVICE ASSOCIATION AND 8 ORS Versus THE PRINCIPAL ACCOUNTANT GENERAL (A AND E), ASSAM	MR A CHAKRABORTY MS D MAHANTA	SC, AG
2	Cont.Cas(C)/562/2023 FIXED	DIPANKAR LAHKAR Versus PABITRA RAM KHAUND, IAS AND ANR	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	
3	Cont.Cas(C)/703/2023 FIXED	M/S G.B. CHOWDHURY HOLDINGS PVT LTD Versus ASHOK K.K. MEENA, IAS AND 2 ORS	MR. N DEKA MR. M GOGOI MS E CHOUDHURY	MR B K SINGH (R-1,2,3) MR D AKRAM (R-3)
4	I.A.(Civil)/3679/2023 FIXED in WA/9909/2023 WITH WA/9909/2023 (Filing Number)	STATE OF ASSAM AND OTHERS Versus DEEPAL DEY Versus STATE OF ASSAM AND OTHERS SRI DEEPAL DEY E	MR. D NATH SR. GA, ASSAM MR. D NATH	MR. J I BORBHUIYA MR. L MOHAN MR A HOSSAIN
5	I.A.(Civil)/496/2024 FIXED in WA/20/2024 WITH WA/20/2024	GHANA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. R M CHOUDHURY	MR. T J MAHANTA GA, ASSAM SC, FISHERY DEVELOPMENT CORPORATION
	I.A.(Civil)/188/2024 in WA/20/2024	GHANA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. R M CHOUDHURY	MR. T J MAHANTA GA, ASSAM MS. P BHATTACHARYA SC, FISHERY FOR CAVEATOR
		GHANA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. R M CHOUDHURY	MR. T J MAHANTA GA, ASSAM MS. P BHATTACHARYA SC, FISHERY FOR CAVEATOR

- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -

6	WA/307/2023 FIXED	REETA DAS @ REETA DAS HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. J P SHARMA	SC, HIGHER EDU MR. D P CHALIHA (r-3) MS M ROY (r-3)
7	WA/41/2024 FIXED, WITH WP(C)/802/2024 (D/O) WITH I.A.(Civil)/436/2024 in WA/41/2024	MOKBUL HOSSAIN AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS SHAHIDUR RAHMAN AND 11 ORS Versus MOKBUL HOSSAIN AND 16 ORS HEARING	MR. P K ROYCHOUDHURY MR K UDDIN MR. S R BARBHUIYA MR. S K DAS	SC, CO OP
8	WA/226/2019 FIXED WITH I.A.(Civil)/184/2020 in WA/226/2019	MD. HARUNAR RASHID Versus THE STATE OF ASSAM AND 6 ORS. MD. HARUNAR RASHID Versus THE STATE OF ASSAM AND 6 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MR. D DAS MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY	GA, ASSAM SC, BTC GA, ASSAM SC, BTC
9	WA/247/2021 B/O WITH I.A.(Civil)/1568/2021 in WA/247/2021	ASIR UDDIN AHMED AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA MR A R BHUYAN MR. M ISLAM MS RUKMINI BARUA MS PADMINI BARUA	SC, HIGHER EDU MR. D A KAIYUM (R-3) MR R ISLAM (r-4 to 8) MS M DEKA (r-4 to 8) MR. M S MONDAL (R-3) SC, HIGHER EDU
10	WA/146/2022	AKTER HUSSAIN AND 4 ORS. Versus ASIR UDDIN AHMED AND 7 ORS. B	MR. K N CHOUDHURY MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, HIGHER EDU MR. D A KAIYUM (r-8) MR. M S MONDAL (r-8)
11	WA/255/2022 FIXED, CAVT./167/2022 WITH I.A.(Civil)/2348/2022 in WA/255/2022	THE STATE OF ASSAM AND 3 ORS. Versus ALAKA KALITA AND ANR. THE STATE OF ASSAM AND 3 ORS. Versus ALAKA KALITA AND ANR. B	SC, ELEM. EDU MR. N J KHATANIAR SC, ELEM. EDU MR. N J KHATANIAR	MR B D DAS SC, BTC FOR CAVEATOR MR B D DAS SC, BTC FOR CAVEATOR
12	WA/12/2023 CAVT. NO.15582/022, FIXED	DHIREN SARMA AND 9 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR S SARMA MR. S K DAS MR R KARIM	MR R SINGHA SC, FOREST FOR CAVEATOR SC, PCB
13	WA/414/2023 FIXED	BHASKAR OJAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/03/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MS. T GOSWAMI	29-02-2024	To	10-04-2024

11)	MR M Z AHMED	03-03-2024	To	08-03-2024
12)	MS B DUTTA	03-03-2024	To	08-03-2024
13)	MR. A M DUTTA	03-03-2024	To	08-03-2024
14)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
15)	MR. A I ALI	04-03-2024	To	08-03-2024
16)	MR G DAS	06-03-2024	To	08-03-2024
17)	MR. S ZAMAN	06-03-2024	To	15-03-2024
18)	MR. M ALAM	06-03-2024	To	15-03-2024
19)	MR. R K D CHOUDHURY	06-03-2024	To	07-03-2024
20)	MR M HALOI	07-03-2024	To	11-03-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:15 PM****[For Thursday,7th March 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR****COURT NO: 2****[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/1069/2023 FIXED	PRANAB PATHAK Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
	WITH			
2	WP(C)/1373/2022	RAHUL DAS Versus THE INDIAN OIL CORPORATION LTD. AND 4 ORS	MR. J PATOWARY	MR. B PHUKAN (r-5) MR. N DEKA (r-1 to 4) MR. M GOGOI (r-1 to 4) MR R KARIM (r-1 TO 4) MR A R BAROOAH (r-1 to 4)
	WITH			
3	WP(C)/8082/2022	PRASHANK KUMAR Versus THE UNION OF INDIA AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	MR. B PHUKAN (r-6) MR R KARIM (r2 to r5) DY.S.G.I.
	WITH			
4	WP(C)/1070/2023	BIKASHJYOTI DAS Versus INDIAN OIL CORPORATION AND 3 ORS. B	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
	WITH			
5	WP(C)/1071/2023	KISHOR BARMAN Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
	WITH			
6	WP(C)/1075/2023	PUTUL RAJBONGSHI Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL
	WITH			
7	WP(C)/1076/2023	DEBASISH NATH Versus INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR R KARIM (R-1 TO 4) SC, OIL

8	WITH WP(C)/1077/2023	ANSHUMAN BARUAH Versus INDIAN OIL CORPORATION LTD. AND 5 ORS.	MR. B D DEKA MR. M DAS MR R BORAH N CHAUDHURY MR A BHATRA	MR R KARIM (R-1 TO 5) SC, OIL
ADMISSION				
9	WP(C)/3886/2020 FIXED	SUNIL KUMAR MISRA Versus THE STATE BANK OF INDIA AND 5 ORS.	MR. P K TIWARI MR. R J DAS MR. S P SHARMA MS U SHARMA	MR H BURAGOHAIN MR. B J MUKHERJEE
10	WP(C)/5309/2020 FIXED	PRAHLAD DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA MR. A BORO	GA, ASSAM
	WITH I.A.(Civil)/1441/2021 in WP(C)/5309/2020	SHRI PRAHLAD DAS AND 24 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M P SARMA MR. M P SARMA MR. A BORO	GA, ASSAM
11	WP(C)/2489/2021 FIXED	MD. NAZIMUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. A GANGULY MR T CHHETRI	SC, AG SC, BTC SC, PWD
12	WP(C)/6119/2021 FIXED	KANAK DEKA Versus THE STATE OF ASSAM AND 5 ORS	DR. R SARMAH MS. M PAUL	GA, ASSAM MR. T C CHUTIA MR. A HASSAN (SC,AG)
13	WP(C)/5655/2023 FIXED	PRANJAL PRATIM GOSWAMI AND 78 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR. F A HASSAN	SC, HANDLOOM, TEXTILE AND SERICULTURE
ORDERS				
14	Cont.Cas(C)/642/2019 FIXED	HIRA KONWAR AND ANR. Versus MOHANLAL SUREKA AND 2 ORS.	MR D K MEDHI	MR. P K GOGOI (r-2) MR. A BURAGOHAIN (r-2) MR. D NATH SR GA,ASSAM
15	Cont.Cas(C)/521/2020 FIXED	BIDYUT KUMAR DAS AND 2 ORS Versus J B EKKA, I.A.S. AND 2 ORS	MS. P BHATTACHARYA MS. P MAHANTA MR. A BORUA	MR. R HAZARIKA MR. C CHAKRAVARTY
HEARING				
16	WP(C)/7297/2013 FIXED, WITH LCR	NEERAJ BHARALI Versus THE STATE OF ASSAM AND 2 ORS	MR.R K DUTTA MR.U J SAIKIA	GA, ASSAM MRM HALOI
17	WP(C)/7703/2017 FIXED	DHANANJAY KUMAR YADAV Versus THE UNION OF INDIA and 4 ORS.	MR.B CHAKRABORTY MR.S AGARWAL MR.D AGARWAL MR.S HUSSAIN MS.P SARMAH MS.P HAZARIKA	C.G.C. MS.B SARMA ASSTT.S.G.I.
18	WP(C)/1093/2018 FIXED	FORCE NO. 135133309 CT/GD ANOWER HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. M A SHEIKH MR. R MAZUMDAR MR. M HUSSAIN MD. S Z B AKLAS MR. A M S MAZUMDER MS F INTAZ	MS. B. SARMA, CGC. R ASSTT.S.G.I.
19	WP(C)/6736/2022 FIXED	ABDUR REJJAK MONDAL Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM MR R DHAR, LEARNED COUNSEL FOR RESPONDENTS

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/03/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
11)	MR M Z AHMED	03-03-2024	To	08-03-2024
12)	MS B DUTTA	03-03-2024	To	08-03-2024
13)	MR. A M DUTTA	03-03-2024	To	08-03-2024
14)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
15)	MR. A I ALI	04-03-2024	To	08-03-2024
16)	MR G DAS	06-03-2024	To	08-03-2024
17)	MR. S ZAMAN	06-03-2024	To	15-03-2024
18)	MR. M ALAM	06-03-2024	To	15-03-2024
19)	MR. R K D CHOUDHURY	06-03-2024	To	07-03-2024
20)	MR M HALOI	07-03-2024	To	11-03-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,7th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
1	WP(C)/3444/2018 FIXED	HANUFA BIBI AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

ORDERS

2 [PIL/30/2023](#)
FIXED (NOT BY HMJ S SHYAM)

WE FOR GUWAHATI FOUNDATION AND 2 MS. SUDAKSHINA K.
ORS. MS. D GHOSH

Versus
THE STATE OF ASSAM AND 23 ORS.

SC, ELEM. EDU
MR. T J MAHANTA (r-18)
GA, ASSAM
MR. P P BARUAH (R-17)
MRS. R S CHOWDHURY (R
14, 23, 25)
MR. A BHATTACHARYA(R-
21)
MR. R SARMA (R-17)
MR. U K BARMAN (r-23)
MR. S P CHOUDHURY (R-
11)
MR. P P DUTTA
MRS S BARUAH(R-12)
MS. K MALAKAR(R-21)
MRS. K BARPUZARI(R-12)
MR. A CHAMUAH (R-12)
MR D J DAS
R SARMAH (R-16)
MR J BORAH (R-16)
MR H ALI (r-23)
MR. M A I HUSSAIN (R-22)
MR. K KAKOTI (R-16)
MR. K P PATHAK (r-19)
MS G DAS (R 14, 23, 25)
MR. S D ROY (R-12)
MR. R KONWAR (r-23)
MS S DAS (r-10)
MR T GOGOI (r-18)
MR T DAS (R 14, 23, 25)
MR K BISWAKARMA (R-11)
MR BHARGAV DAS (r-19)
MR ARINDAM BARUAH (r-
19)
MS P SARMA (r-18)
MR. S. J. SARKAR (R-11)
MR B YADAV (r-10)
SC, SEC. EDU.
SC, SSA

HEARING

3 [WP\(C\)/308/2017](#)
WITH LCR

IDORJAN BIBI @ IYEDIJAN BIBI
Versus
THE UNION OF INDIA and 9 ORS

MR.M U MONDAL
MSN NASRIN
MR.A WAHAB
MDI H KHAN

GA, ASSAMR-2-10
ASSTT.S.G.I.(R-1)

4 [WP\(C\)/683/2017](#)
WITH LCR

DASARATH CH. DAS and ANR.
Versus
THE UNION OF INDIA and 4 ORS.

MR.B C DEKA
MR.H DAS
MS.C KHAKHLARY

GA, ASSAM
ASSTT.S.G.I.

5 [WP\(C\)/787/2017](#)
WITH LCR

RUKIA BEGUM LASKAR @ RUKIYA BEGUM
Versus
THE UNION OF INDIA and 4 ORS

MRM J QUADIR
MR.S Y AHMED

GA, ASSAM
ASSTT.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/03/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
11)	MR M Z AHMED	03-03-2024	To	08-03-2024

12)	MS B DUTTA	03-03-2024	To	08-03-2024
13)	MR. A M DUTTA	03-03-2024	To	08-03-2024
14)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
15)	MR. A I ALI	04-03-2024	To	08-03-2024
16)	MR G DAS	06-03-2024	To	08-03-2024
17)	MR. S ZAMAN	06-03-2024	To	15-03-2024
18)	MR. M ALAM	06-03-2024	To	15-03-2024
19)	MR. R K D CHOUDHURY	06-03-2024	To	07-03-2024
20)	MR M HALOI	07-03-2024	To	11-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,7th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/669/2024 FIXED	AJIT BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MS. S MAHANTA MR. M MAHANTA MR. B BORAH	GA, ASSAM SC, FOREST
2 WP(C)/956/2024 FIXED	ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION Versus TEZPUR UNIVERSITY AND 4 ORS	MR S P DAS MR A ALAM MD A ISLAM MS C BORA	DY.S.G.I.
3 WP(C)/1237/2024 FIXED	M/S MONDAL TRADERS Versus THE STATE OF ASSAM AND 6 ORS	MR. T J MAHANTA MR. R ALI MR M Z SHAH	SC, BTC SC, P H E
ADMISSION			
4 WP(C)/1358/2023 FIXED	M/S H K SAGAR REALTORS LLP AND ANR. Versus M/S ASSAM POWER DISTRIBUTION COMPANY LTD. AND 4 ORS.	MR. K N CHOUDHURY MR. D GOSWAMI MR N K KASHYAP	SC, APDCL MR SAURADEEP DEY
5 WP(C)/749/2023	ASSAM POWER DISTRIBUTION COMPANY LTD. AND ANR. Versus THE ELECTRICITY OMBUDSMAN AND 3 ORS.	SC, APDCL MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK	MR. D GOSWAMI (r-2) MR SAURADEEP DEY (r-1)
6 WP(C)/6634/2023 FIXED	ABDUL MANNAN Versus THE STATE OF ASSAM AND 7 ORS	MR. M NATH MR. D P BORAH MRS S SAIKIA MS. S BORO	MR H R A CHOUDHURY (R-8) SC, P AND R.D. GA, ASSAM MR F U BARBHUIYA (R-8) MR. H ALI (R-8) B BARMAN (R-8)
ORDERS			
7 Review.Pet./32/2023 FIXED, IN WP(C)/5158/2021 (D/O)	THE STATE OF ASSAM AND ORS Versus ATIFUL RAHMAN AND ANR .		MR. K N CHOUDHURY (R-1) MR. M DAS (R-1) MS. P NEOG (R-1) MR. A DAS (R-1)
8 I.A.(Civil)/2204/2023 FIXED, WITH WP(C)/6603/2014 (D/O) in WP(C)/6603/2014	THE DIRECTOR GENERAL, BORDER ROADS ORGANIZATION (BRO) AND 2 ORS Versus GS-162973N SRI BRIJ BHUWAN RAM AND 147 ORS	MR. S K MEDHI	MR. I H SAIKIA

9	WP(C)/3837/2023 FIXED	M/S KIRAN REED INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS.	MR D KALITA MR. H R DAS	SC, HANDLOOM AND TEXTILE SC, FINANCE
10	WP(C)/3844/2023 FIXED	M/S KAUSTABH GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR D KALITA MR. H R DAS	SC, HANDLOOM, TEXTILE AND SERICULTURE SC, FINANCE
11	WP(C)/3846/2023 FIXED	M/S SUMIT ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS.	MR D KALITA MR. H R DAS	SC, HANDLOOM, TEXTILE AND SERICULTURE SC, FINANCE
HEARING				
12	WP(C)/1147/2015 FIXED	M/S AVIRAJ HATCHERIES Versus ASSAM POWER DISTRIBUTION CO. LTD. and 2 ORS,	MR.S K KEJRIWAL MRSS KEJRIWAL	SC, APDCL(R1-3)
WITH				
13	WP(C)/7154/2015	M/S PHUKAN INDUSTRIES Versus ASSAM STATE ELECTRICITY BOARD and 3 ORS.	MRU S BORGHAIN MR.H BURAGOHAIN MS.M D BORAH MR.A BARUAH MS.R GOGOI	SC, APDCL
WITH				
14	WP(C)/2318/2019	SARAT KUMAR JAIN AND 2 ORS. Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND ANR.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MS. S KATAKEY MD. ASLAM	SC, APDCL MR. P N GOSWAMI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/03/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
11)	MR M Z AHMED	03-03-2024	To	08-03-2024
12)	MS B DUTTA	03-03-2024	To	08-03-2024
13)	MR. A M DUTTA	03-03-2024	To	08-03-2024
14)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
15)	MR. A I ALI	04-03-2024	To	08-03-2024
16)	MR G DAS	06-03-2024	To	08-03-2024
17)	MR. S ZAMAN	06-03-2024	To	15-03-2024
18)	MR. M ALAM	06-03-2024	To	15-03-2024
19)	MR. R K D CHOUDHURY	06-03-2024	To	07-03-2024
20)	MR M HALOI	07-03-2024	To	11-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,7th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-IV]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/7393/2018 FIXED	D.G.RAJ COMMERCIAL PVT. LTD. Versus THE UNION OF INDIA AND 9 ORS.	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR. D NAG	SC, NF RLY
2 WP(C)/735/2019 FIXED	NAGAON BARA BAZAR COMMITTEE AND 19 ORS. Versus THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR M J QUADIR MR. K MIRA	GA, ASSAM MR. N M DUTTA (R4,R5) MR. S C KHOUND (R4,R5)
3 WITH WP(C)/1348/2015	BIMAL SAHA and 24 ORS Versus THE STATE OF ASSAM AND 4 ORS	MRM J QUADIR MR.S B LASKAR MR.S Y AHMED	GA, ASSAM MR.N M DUTTA(R-2&3) MR.S C KHOUNDR-2and3
4 WP(C)/4234/2022 FIXED, WITH WP(C)/3205/2022 (D/O)	M/S B B ELECTRICALS Versus THE UNION OF INDIA AND 3 ORS	MS. M BORAH P. SWARGIARY	MR. K K PARASAR ASSTT.S.G.I.
5 WITH WP(C)/986/2023	M/S B B ELECTRICALS Versus UNION OF INDIA AND 3 ORS.	MS. M BORAH S KALITA	MR. K K PARASAR DY.S.G.I.
6 Arb.P./37/2023 FIXED	PURBANCHAL BUILDTECH PVT. LIMITED AND ANOTHER Versus STATE OF ASSAM AND 4 OTHERS	MR. S P CHOUDHURY MR B DAS MS B DEVI MR. S. J. SARKAR	SC, PWD
ORDERS			
7 Cont.Cas(C)/291/2022 FIXED	SHEIKH NOOR ISLAM Versus SHEIKH NOOR ALAM	MR. P BORAH MR. S BISWAS MR GAURAV R DUTTA	MR. D NATH MR G BHARADWAJ MR A V SINGH MR B DEORI MR W R MEDHI MR P TALUKDAR
8 I.A.(Civil)/725/2024 B/O in WP(C)/4536/2023 WITH WP(C)/4536/2023	M/S BHABANI PERFORMER AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS. M/S BHABANI PERFORMER AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS.	MS. RUKMINI BARUA MS. PADMINI BARUA MS. RUKMINI BARUA MS. PADMINI BARUA	SC, WATER RESOURCE MR R M DAS SC, WATER RESOURCE SC, FINANCE

HEARING

9 [WP\(C\)/7691/2018](#)
CAVT. NO.1210/2018
FIXED

NAMAH SUDRAH FISHERY CO-OPERATIVE MR K K MAHANTA
SOCIETY LTD. MR. T J MAHANTA
Versus MR. M H ANSARI
THE STATE OF ASSAM AND 6 ORS. MS J SAIKIA

GA, ASSAM
MR. K MOHAMMAD
FOR CAVEATOR

WITH

[I.A.\(Civil\)/2557/2019](#)
in WP(C)/7691/2018

NAMAH SUDRAH FISHERY CO-OPERATIVE MR. M H ANSARI
SOCIETY LTD. MS J SAIKIA
Versus
THE STATE OF ASSAM AND 6 ORS.

MR D KALITA
GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/03/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
11)	MR M Z AHMED	03-03-2024	To	08-03-2024
12)	MS B DUTTA	03-03-2024	To	08-03-2024
13)	MR. A M DUTTA	03-03-2024	To	08-03-2024
14)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
15)	MR. A I ALI	04-03-2024	To	08-03-2024
16)	MR G DAS	06-03-2024	To	08-03-2024
17)	MR. S ZAMAN	06-03-2024	To	15-03-2024
18)	MR. M ALAM	06-03-2024	To	15-03-2024
19)	MR. R K D CHOUDHURY	06-03-2024	To	07-03-2024
20)	MR M HALOI	07-03-2024	To	11-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,7th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/349/2023 WITH OFFICE NOTE, LCR 5 FILES, FIXED in CrI.A./150/2023 WITH CrI.A./150/2023	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
		SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	MR. N J DUTTA (R-2) MR N AHMED (R-2) MR. M M ZAMAN (R-2) MR A BASUMATARY (R-2) D HUSSAIN (R-2) PP, ASSAM
HEARING				
2	CRL.A(J)/14/2020 6 Y 9 M 19 D.:WITH LCR 4 FILES, P.B.-2, FIXED	SATINDRA HAZARIKA Versus THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE MS N DEKARAJA MR. J R GIRI	PP, ASSAM
3	Mat.App./65/2023 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MRS. S KHATANIAR MRS. P BARMAN (BORKAKOTI) A R AHMED	MR. D CHOUDHURY

LEAVE NOTE OF ADVOCATES FOR 07/03/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
11)	MR M Z AHMED	03-03-2024	To	08-03-2024

12)	MS B DUTTA	03-03-2024	To	08-03-2024
13)	MR. A M DUTTA	03-03-2024	To	08-03-2024
14)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
15)	MR. A I ALI	04-03-2024	To	08-03-2024
16)	MR G DAS	06-03-2024	To	08-03-2024
17)	MR. S ZAMAN	06-03-2024	To	15-03-2024
18)	MR. M ALAM	06-03-2024	To	15-03-2024
19)	MR. R K D CHOUDHURY	06-03-2024	To	07-03-2024
20)	MR M HALOI	07-03-2024	To	11-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,7th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, ONLY IF TIME PERMITS AND WILL RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/76/2022 FIXED, WITH RECORDS	DALMIA CEMENT (BHARAT) LIMITED Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR P BARUAH MR. G DUTTATRAY MR. C CHAKRAVARTY MR S J SAIKIA MR. N N DUTTA MR D DAS MR H M R HOQUE MR. P K BORA	MR D DAS, SC, COMPETITION COMMISSION OF INDIA (R-2,3) MR. K GOGOI MR B CHOUDHURY ASSTT.S.G.I. SC, C.G.C. (R-1)
2	WP(C)/925/2022 FIXED	THE BIKRAMPUR COOP SOCIETIES LTD AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA	SC, CO OP GA, ASSAM MR. J M A CHOUDHURY (r-4) MR. R GOSWAMI (R-4) MR. T SK(R-4) MS. S T BOKTH (r-4)
3	WITH WP(C)/2417/2022	BILLAL AHMED BORBHUIYA AND 8 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B SINHA	SC, CO OP
4	WITH Cont.Cas(C)/701/2023	THE BIKRAMPUR COOP. SOCIETIES LTD AND ANR Versus NARAYAN KONWAR AND ANR	MR B SINHA MR. H ISLAM	
5	WP(C)/2511/2022 FIXED	MANJU DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM SC, AG SC, G.H.C
6	WP(C)/7378/2023 FIXED	M/S BRAHMAPUTRA TELEVISION NETWORK Versus THE UNION OF INDIA AND 4 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. K MOHAMMED MS S SHARMA	SC, GST DY.S.G.I.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/03/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
11)	MR M Z AHMED	03-03-2024	To	08-03-2024
12)	MS B DUTTA	03-03-2024	To	08-03-2024
13)	MR. A M DUTTA	03-03-2024	To	08-03-2024
14)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
15)	MR. A I ALI	04-03-2024	To	08-03-2024
16)	MR G DAS	06-03-2024	To	08-03-2024
17)	MR. S ZAMAN	06-03-2024	To	15-03-2024
18)	MR. M ALAM	06-03-2024	To	15-03-2024
19)	MR. R K D CHOUDHURY	06-03-2024	To	07-03-2024
20)	MR M HALOI	07-03-2024	To	11-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,7th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY& ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 04-03-2024 TO 10-04-2024 LISTED BEFORE HIS LORDSHIP, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1182/2024 FIXED	DR. ALPANA MAHANTA Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM
2	WP(C)/1219/2024 FIXED	AJIT KARMAKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM MS. M D BORAH (SC, CO- OPERATION DEPT.)
ADMISSION				
3	WP(C)/2068/2021 PART-HEARD, FIXED	M/S LALIT POLY WEAVE LLP Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
4	WITH WP(C)/1607/2021	M/S BURAKIA STEEL AND ALLOYS Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	GA, ASSAM SC, TAXES
5	WITH WP(C)/1662/2021	M/S HALCO ALUMINIUM EXTRUSIONS Versus THE STATE OF ASSAM AND 5 ORS.	DR. A SARAF MR. S CHETIA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM SC, INDUSTRIES AND COMMERCE

6	WITH WP(C)/1666/2021	SAJJAN KUMAR JALAN (HUF) AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR. S CHETIA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
7	WITH WP(C)/1742/2021	M/S SANJAY ISPAT Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR. S CHETIA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA	GA, ASSAM MR. N N DUTTA SC, TAXES
8	WITH WP(C)/1834/2021	M/S ECO TECH PAPERS Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
9	WITH WP(C)/1837/2021	KAMLANG SAW AND VENEER MILLS PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
10	WITH WP(C)/2500/2021	M/S RAMDHENU PACKAGING SOLUTIONS Versus THE STATE OF ASSAM AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, FINANCE AND TAXATION GA, ASSAM
11	WP(C)/6895/2021 PART-HEARD, FIXED	SOFIUL ALOM Versus THE STATE OF ASSAM AND 4 ORS	MR. P K TIWARI MR. DITUL DAS MR. A R GOGOI MR. R RAHMAN	SC, AG (A AND E) SC, P AND R.D. GA, ASSAM SC, FINANCE
12	WP(C)/5863/2017 FIXED	SHAKTI DEY SARKAR Versus THE STATE OF ASSAM and 4 ORS.	MR.H TALUKDAR MS.M DEKA MR.R SARMA	GA, ASSAM SC, DIMA HASAO
13	WP(C)/8090/2018 FIXED	ASHIM KUMAR BARUAH Versus THE SECRETARY TO THE GOVT. OF ASSAM AND 4 ORS	MR A DASGUPTA MS B DAS MR. R SARKAR MR B DAS	SC, AG SC, AGRI. DEPARTMENT
14	WP(C)/6816/2021 FIXED	MAJOR RAM LOCHAM Versus OIL AND NATURAL GAS CORPORATION LIMITED AND 5 OTHER	MR. A CHETIA MR R HOQUE MS A P KAKOTY MR. PRAN BORA	MR. M K DAS
15	WP(C)/8039/2022 FIXED	NO. G/2083 EX HAVILDAR/GD (GENERAL DUTY) HARDEV SINGH CHAUHAN Versus UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MR. B DEKA, CGC MRS S BARUAH DY.S.G.I.
16	WP(C)/1013/2023 FIXED	ANURADHA ADHIKARI SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC

BAIL HEARING (BA)

17	Bail Appln./397/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	TAJ UDDIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
----	---	--	---	-----------

HEARING

18	WP(C)/5307/2014 FIXED	BHUPEN CHAKRAVARTY Versus THE STATE OF ASSAM and 2 ORS,	MR.S BORA MR.B BURAGOHAİN MR.PARAG J SAIKIA MR.S BORTHAKUR	MR.R MAZUMDAR MR.S BORTHAKUR SC, ELEMENTARY EDUCATION
19	WP(C)/3132/2016 FIXED	OIL KHAD SURAKHA SOMITY Versus THE STATE OF ASSAM and 4 ORS.	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR.S N SARMA(R-3) MR. T C CHUTIA, GA, ASSAM MR. T C CHUTIA, GA, ASSAM MR.K KALITA(R-3) MR.S CHOUDHURY(R-3) MR. L. SANGTAM, SC, OIL MS. K. PHUKAN, SC, C.G.C. MR.A JAHID(R-3)
	WITH I.A.(Civil)/981/2016 in WP(C)/3132/2016	OIL KHAD SURAKHA SOMITY Versus THE STATE OF ASSAM and 2 ORS.	MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA	MR.S N SARMA GA, ASSAM SC, OIL
20	WP(C)/3422/2023 FIXED	THE STATE TRANSPORT WORKERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MS V V THANYU	SC, TRANSPORT SC, A S T C
	WITH WP(C)/3314/2023	JABED AKTHAR LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY MR H I CHOUDHURY G. GOSWAMI G UDDIN MR. P GOSWAMI P ADHIKARI MR REZABUL HOQUE	GA, ASSAM SC. TRANSPORT DEPTT. SC, A S T C
	WITH WP(C)/3790/2023	BIJOY KUMAR SINGHA AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY	SC, TRANSPORT SC, A S T C
	WITH WP(C)/4068/2023	PROTIMA DUTTA AND 21 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
	WITH WP(C)/4069/2023	RUPJYOTI BORA AND ANR Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
	WITH WP(C)/4070/2023	RUPAM BORUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
	WITH WP(C)/4071/2023	RANA GOGOI AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
	WITH WP(C)/4072/2023	AJMIN SULTANA HAQUE AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C

28	WITH WP(C)/4073/2023	MOMI BORUAH AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
29	WITH WP(C)/4074/2023	BHASKAR BORAH AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH	SC, TRANSPORT SC, A S T C
30	WITH WP(C)/4259/2023	RUPJYOTI RAJBONGSHI AND 49 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MRS. G SARMA	SC, TRANSPORT SC, TRANSPORT SC, A S T C
31	WITH WP(C)/4343/2023	RITESH KUMAR SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MRS A BUJARBARUAH MS N DAS	SC, TRANSPORT SC, A S T C
32	WITH WP(C)/5149/2023	DEBOJIT DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH MRS. G SARMA	SC, TRANSPORT SC, A S T C
33	WITH WP(C)/5379/2023	JABED ALI AKHTAR Versus THE STATE OF ASSAM AND 3 ORS	MR. M RAHMAN	MR P NAYAK MS. M D BORAH SC, TRANSPORT SC, A S T C

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/03/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
11)	MR M Z AHMED	03-03-2024	To	08-03-2024
12)	MS B DUTTA	03-03-2024	To	08-03-2024
13)	MR. A M DUTTA	03-03-2024	To	08-03-2024
14)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
15)	MR. A I ALI	04-03-2024	To	08-03-2024
16)	MR G DAS	06-03-2024	To	08-03-2024
17)	MR. S ZAMAN	06-03-2024	To	15-03-2024
18)	MR. M ALAM	06-03-2024	To	15-03-2024
19)	MR. R K D CHOUDHURY	06-03-2024	To	07-03-2024
20)	MR M HALOI	07-03-2024	To	11-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,7th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./670/2024 B/O	PANKAJ PHUKAN AND 2 ORS. Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
2 Bail Appln./671/2024	IUNUCH ALI @ EUNUCH ALI Versus THE STATE OF ASSAM	MR. N J DUTTA Z ROHMAN MS S R KALITA	PP, ASSAM
3 Bail Appln./675/2024	ARUP JYOTI DAS Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
4 Bail Appln./676/2024	AKBAR ALI Versus THE STATE OF ASSAM AND ANR.	MR A KHANIKAR R L CHUTIA	PP, ASSAM
5 Bail Appln./678/2024	SAMRAT ROY Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MS. D PARBIN MR. M ISLAM	PP, ASSAM
6 Bail Appln./679/2024	SRI SUCHEN SARKAR Versus THE STATE OF ASSAM	MR. P J SAIKIA B BURAGOHAIN MS D DUTTA	PP, ASSAM
7 Bail Appln./683/2024	NITUL CHANDRA DAS Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
8 Bail Appln./684/2024 B/O	AJMAT ALI Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
MOTION			
9 Crl.Pet./191/2024 FIXED	MIZANUR RAHMAN @ MIJU Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR MR. S HAQUE	PP, ASSAM
10 AB/581/2024	MUSTAFIJUR RAHMAN Versus THE STATE OF ASSAM	MR S H SIKDAR MD R ISLAM MS S ABDULLAH	PP, ASSAM
11 AB/583/2024	MD. ROFIQUE ALI @ RAFIQ ALI Versus THE STATE OF ASSAM	TUN RAJKHOWA MR. R BORA	PP, ASSAM

12	AB/586/2024	SAYED AHMED Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. J M A CHOUDHURY MR. A B T HAQUE	
13	AB/587/2024	ABDUL RAHMAN Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
14	AB/592/2024	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
15	AB/593/2024	ASHIK FARAJI Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM MR S J SHAMIM	PP, ASSAM
16	AB/605/2024	BABUL ANSARI Versus THE STATE OF ASSAM	MR. K BORUAH MS P DAS MS. P BORAH	PP, ASSAM
17	AB/611/2024	JADUPATI SARKAR Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MR. A K DAS MS. S. CHANDA	PP, ASSAM
18	AB/612/2024	DIPAK MAJUMDAR Versus THE STATE OF ASSAM	MR. K BORUAH MS. P BORAH	PP, ASSAM
ADMISSION				
19	Crl.Rev.P./95/2021 WITH LCR 2 FILES, FIXED	DR. TARUN CH SARMA Versus MOHIT CHAMARIA AND 2 ORS	MR. S N KRISHNATRAYA MR S DIFUSA MR N RAY	MR. S CHAMARIA (r-1) MR A N SARMAH (r-1) MR M M ZAMAN (r-1)
20	Tr.P.(Crl.)/8/2023 FIXED	RAJDEEP BHUYAN @ RAJDIP BHUYAN Versus SARKIRIBINI HANSE AND ANR	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. M KALITA(R-1) MR. A PHUKAN (R-1) MR. N M DAS(R-1) MR. J HATIMURIA(R-1) PP, ASSAM
21	Tr.P.(Crl.)/41/2023 FIXED	ANUPAM DEBNATH Versus SHILPI NATH	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. S BORTHAKUR MS. S KAKATI
22	Tr.P.(Crl.)/43/2023 WITH LCR 3 FILES(SCANNED COPY), FIXED	PARTHA PRATIM BASUMATARY Versus SRIMATI SHIBANI DAS	MR. K SARMA MR. S BORUAH	M ALAMGEER MR. A ALAM MR. M ALAM
23	Crl.Pet./822/2023 WITH LCR 2 FILES(SCANNED COPY), FIXED	ABDUL KADIR Versus THE STATE OF ASSAM AND ANR	MR. S P CHOUDHURY MS B DEVI MS. M BORA DR K PANDAV MR. S. J. SARKAR	PP, ASSAM
24	Crl.Rev.P./3/2024 FIXED	RAJIV DAS Versus ARCHITA SAHA	MR. S BISWAS MR. S DUTTA MS D DEVI	MR. DILIP DEY
25	Crl.A./43/2024 FIXED	AJIT @ AJAY SARKAR Versus THE STATE OF ASSAM AND ANR	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	MR D GOGOI (AMICUS CURIAE R-2) PP, ASSAM
	WITH I.A.(Crl.)/137/2024 in CrI.A./43/2024	AJIT @ AJAY SARKAR Versus THE STATE OF ASSAM AND ANR	MR. A BHATTACHARJEE MR. A BHATTACHARYA MS. K MALAKAR	PP, ASSAM
BAIL HEARING (BA)				
26	Bail Appln./2538/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MD. ASLAM KHAN Versus THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP	PP, ASSAM
27	Bail Appln./425/2024 FIXED	DHRUBA BAIDYA @ DHURABA BAIDYA Versus THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MS. U NANDA MS. J GHOSH MS. S. CHANDA	PP, ASSAM

BAIL HEARING

28	AB/3247/2023 FIXED	MIZANUR RAHMAN @ MIRZA Versus THE STATE OF ASSAM AND ANR.	MR. J AHMED MS A HUSSAIN MR S ISLAM	PP, ASSAM
29	AB/4313/2023 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL KALAM LASKAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR F A LASKAR	PP, ASSAM
30	AB/33/2024 FIXED	PRASANTA DOLEY Versus THE STATE OF ASSAM	MR. U K BARMAN MD N ABED MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
31	AB/199/2024 FIXED	DEEPAMONI PATHAK @ DEEPAMONI DAS Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. A K AZAD MR M HUSSAIN	PP, ASSAM
32	AB/277/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SUMO ALI @ MD. SUMO ALI Versus THE STATE OF ASSAM ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
33	AB/329/2024 FIXED	AHED ALI Versus THE STATE OF ASSAM	M M RAHMAN	PP, ASSAM
34	AB/335/2024 WITH OFFICE NOTE, FIXED	ABDUL MOTALEB @ ABDUL MATALIP Versus THE STATE OF ASSAM	MD. I HUSSAIN MD. I HUSSAIN	PP, ASSAM
35	AB/460/2024 FIXED	BHARATI DEVI AND ANR. Versus THE STATE OF ASSAM	MR. S. DEY MR. B BORAH MS S AHMED	PP, ASSAM
36	AB/471/2024 FIXED	KHUDEJA KHATUN Versus THE STATE OF ASSAM	M. HOSSAIN MD M ISLAM MS. A SULTANA	PP, ASSAM
37	AB/485/2024 FIXED	RASHIDUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM

ORDERS

38	Crl.A./339/2023 FIXED WITH I.A.(Crl.)/864/2023 in Crl.A./339/2023	NAYAN MALLIK Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N MILI	PP, ASSAM
39	Crl.Pet./586/2023 FIXED	NAYAN MALLIK Versus THE STATE OF ASSAM AND ANR.	MR. R CHETRI MR N MILI	PP, ASSAM
39	Crl.Pet./586/2023 FIXED	KATARA CHANDU LAL DEVAJI @ SRI CHANDU LAL Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR. A M KHAN MR. A HUSSAIN	PP, ASSAM
40	I.A.(Crl.)/1072/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED in Crl.A./336/2019 WITH Crl.A./336/2019	SAMESH HAZWARY Versus THE STATE OF ASSAM AND ANR	MR. A K AZAD	PP, ASSAM
40	I.A.(Crl.)/1072/2023 WITH OFFICE NOTE, LCR 4 FILES, FIXED in Crl.A./336/2019 WITH Crl.A./336/2019	SRI SAMESH HAZWARY Versus THE STATE OF ASSAM AND ANR	MR. A K AZAD MS S CHAKRABORTY MR. A I KATHAR MS. C KALITA MR. B K BASUMATARY	PP, ASSAM
41	Crl.A./10/2024 WITH OFFICE NOTE, FIXED WITH I.A.(Crl.)/43/2024 in Crl.A./10/2024	AJAY BHUMIZ Versus THE STATE OF ASSAM AND ANR.	MR S DEY MR S BORTHAKUR	PP, ASSAM
41	Crl.A./10/2024 WITH OFFICE NOTE, FIXED WITH I.A.(Crl.)/43/2024 in Crl.A./10/2024	AJAY BHUMIZ Versus THE STATE OF ASSAM AND ANR.	MR S DEY MR S BORTHAKUR	PP, ASSAM

HEARING

42	Crl.A./165/2011 PART-HEARD, WITH LCR 4 FILES, FIXED	THE STATE OF ASSAM Versus GOPAL SARKAR	PP, ASSAM	MR.Z ALAM MS.B BAISHYA
43	Crl.A./30/2021 3 Y 2 M 19 D :PART-HEARD, LCR 5 FILES, FIXED WITH I.A.(Crl.)/65/2021 in Crl.A./30/2021	MD. RITADUL ALI Versus THE STATE OF ASSAM AND ANR. MD. RITADUL ALI Versus THE STATE OF ASSAM AND ANR.	MR Z ALAM MR. N D SARMA MS. S NAZNEEN MR Z ALAM MR. N D SARMA MS. S NAZNEEN	MR. K M HASSAN (r-2) PP, ASSAM PP, ASSAM
44	Crl.A./204/2012 WITH LCR 3 FILES, FIXED	RAM CHANDRA DOLEY Versus THE STATE OF ASSAM	MS.J DEKA, NJ GOGOI	
45	Crl.Pet./844/2013 FIXED	DIBENDU JYOTI KAR Versus THE STATE OF ASSAM and ANR	MR.A M BORA MR.D GOGOI MR.S R BORUAH MS.C CHOUDHURY	MR.B DEKA MRS BORGOHAIN PP, ASSAM
46	Crl.A./142/2019 WITH LCR 4 FILES, FIXED	SRI JAY RAM RAY Versus THE STATE OF ASSAM AND ANR	MR. A KHANIKAR	MR. B K MAHAJAN, SPL. COUNSEL, WILD LIFE PROTECTION ACT MR D GOGOI PP, ASSAM
47	Crl.A./292/2022 1 Y 6 M 0 D :WITH LCR 6 FILES, FIXED	PANI RAM TOKBI Versus THE STATE OF ASSAM AND ANR.	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	MS S MEDHI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
48	I.A.(Crl.)/164/2023 1 Y 1 M 18 D :WITH LCR 5 FILES, P.B.-1, FIXED in Crl.A./76/2023 WITH Crl.A./76/2023	RAJU ALI Versus THE STATE OF ASSAM RAJU ALI Versus THE STATE OF ASSAM	M K BORAH MS. P. KASHYAP M K BORAH MS. P. KASHYAP	PP, ASSAM MR. S SAIKIA (R-2) PP, ASSAM
49	Crl.Rev.P./234/2023 WITH LCR 2 FILES, FIXED	MAFIZUR RAHMAN Versus AFRUJA AHMED	MR. A ROSHID MS. T BEGUM	MR S AHMED (R-1) MS N AKTAR (R-1)
50	Crl.A./353/2023 WITH LCR 3 FILES, FIXED WITH I.A.(Crl.)/892/2023 in Crl.A./353/2023	PRIYA KR. NATH Versus THE STATE OF ASSAM AND ANR. PRIYA KR. NATH Versus THE STATE OF ASSAM AND ANR.	MS. D KAKATI MR. P J MEDHI MR B SINHA MS. D KAKATI MR. P J MEDHI MR B SINHA	MR. U CHOUDHURY(LEGAL AID COUNSEL FOR R-2) PP, ASSAM PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/03/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
11)	MR M Z AHMED	03-03-2024	To	08-03-2024
12)	MS B DUTTA	03-03-2024	To	08-03-2024
13)	MR. A M DUTTA	03-03-2024	To	08-03-2024
14)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024

15)	MR. A I ALI	04-03-2024	To	08-03-2024
16)	MR G DAS	06-03-2024	To	08-03-2024
17)	MR. S ZAMAN	06-03-2024	To	15-03-2024
18)	MR. M ALAM	06-03-2024	To	15-03-2024
19)	MR. R K D CHOUDHURY	06-03-2024	To	07-03-2024
20)	MR M HALOI	07-03-2024	To	11-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,7th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/763/2023 CAVT. NO.01202/023, FIXED, WITH CAVT. 120/2023 (D/O)	BOARD OF DIRECTOR OF GREATER BADARPUR PRIMARY MILK PRODUCTION CO-OPERATIVE SOCIETY LIMITED AND ANR Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. P K ROYCHOUDHURY (P-2) MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, CO OP MR. S ROY MR. M H LASKAR M. HOSSAIN FOR CAVEATOR
2 WP(C)/2929/2023 FIXED	JASIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MS. S RASUL	GA, ASSAM SC, REVENUE SC, FINANCE
3 WP(C)/6083/2023 FIXED	RANJUMA BEGUM AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. D SARAF	GA, ASSAM SC, REVENUE
4 WP(C)/64/2024 FIXED	KRISHNA KANTA BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MRS. R S CHOWDHURY MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, P AND R.D. GA, ASSAM SC, HOUSING AND URBAN AFFAIRS
5 WP(C)/203/2024 FIXED	ABDUL MATIN AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	MR. S. R BARUAH MR B CHOUDHURY (SC, AGRICULTURE DEPT.) SC, NHIDC SC, REVENUE
6 WP(C)/314/2024 FIXED	NURTAZUL HOQUE AND 86 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M I HUSSAIN MS. P AHMED SK ABDULLAH MR S ISLAM	GA, ASSAM SC, FOREST
7 WP(C)/845/2024 FIXED	M/S RAMNIWAS AGARWAL AND SONS(HUF) Versus THE UNION OF INDIA AND 4 ORS	MR G RAHUL B BHATTACHARYYA MR. D J KAPIL	SC, GST DY.S.G.I.
ORDERS			
8 I.A.(Civil)/559/2024 B/O in WP(C)/62/2024	DR ANURADHA CHOUDHARY AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS A SAIKIA MS. A DAS MS. U SAUD	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT

WITH
[WP\(C\)/62/2024](#)

DR ANURADHA CHOUDHARY AND ANR
Versus
THE STATE OF ASSAM AND 5 ORS

MRS A SAIKIA
MS. A DAS
MS. U SAUD

GA, ASSAM
MS. S CHAKRAVARTY (R-5,6)
MRS. P. SARMA (R-5,6)
T RAMCHIARY (R-5,6)
SC, SOCIAL JUSTICE AND
EMPOWERMENT

HEARING

9 [WP\(C\)/1229/2013](#)
FIXED

DWIJENDRA MOHAN GOSWAMI and 9
ORS
Versus
THE STATE OF ASSAM AND 8 ORS

MR. JYOTIRMOY ROY
MR.R BORPUJARI
MR.D DEKA
MR. K P PATHAK

GA, ASSAM
MS.BITHIKA DAS
MR.N BHNU PRATAP
SINGHA
MR.DEVASHIS BARUAH
SC, REVENUE AND
DISASTER MANAGEMENT
DEPT
MR.S CHAKRABARTY(R-8(1),8(2)&8(3))

10 **WITH**
[WP\(C\)/4040/2011](#)

DWIJENDRA MOHAN GOSWAMI and 9
ORS
Versus
THE STATE OF ASSAM AND ORS

MR. JYOTIRMOY ROY
MR.R BORPUJARI
MR. K P PATHAK

GA, ASSAM
MR.B C TALUKDAR
MR.B C TALUKDAR
MR. B SARMA
MR. PRADIP KUMAR KALITA
(R7)

11 [WP\(C\)/2842/2014](#)
FIXED

DR. SARIFUN NESSA
Versus
THE STATE OF ASSAM AND 8 ORS

MR.K C DEKA
MR.K BHATTACHARJEE
MR.J C BARMAN
MS.M BHATTACHARJEE
MR.D BANERJEE
MR.P BORGHAIN

GA, ASSAM
MR.A DAS
MS.M BORDOLOI
MR.N SARMAH
MR.S DUTTA
MR. H.K. DAS, SC, GHC

12 [WP\(C\)/5242/2023](#)
B/O

KHAIRUL ISLAM AND 72 ORS.
Versus
THE UNION OF INDIA AND 9 ORS.

MR. M A SHEIKH
MD. S Z B AKLAS

DY.S.G.I.
SC, REVENUE
SC, FOREST

WITH
[I.A.\(Civil\)/3593/2023](#)
in WP(C)/5242/2023

KHAIRUL ISLAM AND 72 ORS.
Versus
THE UNION OF INDIA AND 9 ORS.

MD. S Z B AKLAS
MD. S Z B AKLAS

DY.S.G.I.
SC, FOREST
SC, REVENUE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/03/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
11)	MR M Z AHMED	03-03-2024	To	08-03-2024
12)	MS B DUTTA	03-03-2024	To	08-03-2024
13)	MR. A M DUTTA	03-03-2024	To	08-03-2024
14)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
15)	MR. A I ALI	04-03-2024	To	08-03-2024
16)	MR G DAS	06-03-2024	To	08-03-2024
17)	MR. S ZAMAN	06-03-2024	To	15-03-2024
18)	MR. M ALAM	06-03-2024	To	15-03-2024
19)	MR. R K D CHOUDHURY	06-03-2024	To	07-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,7th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/875/2021 PART-HEARD, FIXED	PARESH CHANDRA DEKA Versus THE STATE OF ASSAM AND 10 ORS	MR. R MAJUMDAR MR. Y S MANNAN MR. C K NATH MR R DHAR	GA, ASSAM MR. JYOTIRMOY ROY(R-10, 11) MR. S Ali MR K DAS MR. S SARMA(R-10, 11) MR. C CHAKRAVARTY (R-10, 11) MS E NATH(R-10, 11)
2 CRP(IO)/328/2023 CAVT. NO.09742/023, FIXED	M/S NUMALIGARH REFINERY LTD. Versus M/S. AMKAP MARKETING PVT. LTD.,	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE	MRS P BARUA FOR CAVEATOR
HEARING			
3 RSA/157/2009 WITH LCR, FIXED	KHITISH NATH and ORS Versus DHARMESWARI DEVI and ANR	MS B CHOUDHURY MS B S GOGOI	MR. D MOZUMDER MR. D MAZUMDAR MR. P BORAH
4 RSA/4/2010 WITH LCR, FIXED	KHUKAN BHOWMIK and 2 ORS Versus KESHAB DHAR and ANR	DR.Y K PHUKAN MR.H G BARUAH	
WITH MC/227/2010 in RSA/4/2010	KHUKAN BHOWMIK and 2 ORS, Versus KASHAB DHAR and ANR,	DR.Y K PHUKAN MR.H G BARUAH	
WITH I.A./679/2015 in RSA/4/2010	KESHAB DHAR and ANR. Versus KHUKAN BHOWMIK and 2 ORS.	MR.B C DAS MS.S ROY	MR.H G BARUAH DR.Y K PHUKAN
5 RSA/50/2011 WITH LCR, FIXED	SMT. RAJU BALA DEKA and 9 ORS, Versus KANDARPA DEKA and ORS,	MR.H K DEKA MR.B C TALUKDAR MS.R BARUAH MR.P SUNDI MR.B DEKA MR. B SARMA	MR.A IKBAL MR.B BARMAN MR.S ALI MR.M ALAM MR.G MISHRA MR.G BORDOLOI MS.M NATH

	<p>WITH I.A.(Civil)/1768/2018 in RSA/50/2011</p>	<p>ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIR SRI KANDARPA DEKA AND 18 ORS</p> <p>Versus</p> <p>SMT. RAJU BALA DEKA AND 7 ORS</p>	<p>MR. A IKBAL MR. S ALI</p>	<p>MR. B D DEKA</p>
	<p>WITH I.A.(Civil)/1487/2019 in RSA/50/2011</p>	<p>ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS AND 19 ORS</p> <p>Versus</p> <p>SMT. RAJU BALA DEKA and 8 ORS,</p>	<p>S ALI MR. A IKBAL</p>	<p>MR. B D DEKA</p>
	<p>WITH I.A.(Civil)/25/2022 in RSA/50/2011</p>	<p>SMT. RAJU BALA DEKA AND ORS</p> <p>Versus</p> <p>ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS AND ORS</p>	<p>MR B DEKA</p>	<p>S ALI</p>
6	<p>RSA/241/2012 WITH LCR</p>	<p>RAMJAN ALI AND 4 ORS</p> <p>Versus</p> <p>NUR ISLAM AND 18 ORS</p>	<p>MR.B C DAS MR.S DUTTA</p>	<p>MR.K K MAHANTAR-4,7,15,17,18and19 MR.K KONWAR MS.P BARUAH(R-4,7,15,17,18&19) MR.K SINGHA(R-4,7,15,17,18&19) MR.K M MAHANTA(R-4,7,15,17,18&19)</p>
	<p>WITH MC/461/2014 in RSA/241/2012</p>	<p>RAMJAN ALI AND 4 ORS</p> <p>Versus</p> <p>NUR ISLAM AND 18 ORS</p>	<p>MR.B C DAS MR.S DUTTA</p>	<p>MR.K K MAHANTA MR.K KONWAR MR.K SINGHA</p>
7	<p>RSA/185/2013 WITH LCR</p>	<p>ON THE DEATH OF HEMENDRA DAS HIS LEGAL HEIRS SMTI CINU DAS and 4 ORS.</p> <p>Versus</p> <p>NIRAMAI DAS @ MIRAMAI DAS and 5 ORS.</p>	<p>MS.P R MAHANTA MR.S R GOGOI MS.P MAHANTA MS.M SHARMA</p>	<p>MR. P K MEDHI MR. S P CHOUDHURY MR.U K DAS MR. A S DHILLON</p>
8	<p>RSA/300/2014 WITH LCR</p>	<p>SRI DEBABRATA CHOUDHURY</p> <p>Versus</p> <p>SMTI MALA CHOUDHURY and 13 ORS</p>	<p>MR.L TALUKDAR MR.A K PAUL MS.D CHOWDHURY</p>	<p>MR.H K DEKA(R-1,2&3) MR. N DHAR (R4-R6, R10, R13) MR.P SUNDI(R-1,2&3) MR. T U LASKAR (R4-R6, R10, R13) MR.B D DEKA(R-1,2and3) MS. S DASGUPTA (R4-R6, R10, R13) MR.S DEY(R-4TO13) MR.P SEN(R-4TO13)</p>
	<p>WITH MC/3429/2014 in RSA/300/2014</p>	<p>SRI DEBABRATA CHOUDHURY</p> <p>Versus</p> <p>SMTI MALA CHOUDHURY and 13 ORS</p>	<p>MR.L TALUKDAR MR.A K PAUL MS.D CHOWDHURY</p>	
9	<p>RSA/197/2016 WITH LCR, FIXED</p>	<p>SRI PRASANTA KUMAR SARKAR</p> <p>Versus</p> <p>SRI SUSANTA KUMAR NATH and 8 ORS</p>	<p>MRS. N SAIKIA MRS. P GOSWAMI MS. L BORGOHAIN</p>	<p>MR B D DAS, R1 AND R4 MR. N GOSWAMI (R6 TO 9) MR F KHAN (R1) M. GLORY (R1) RHITUSHREE TALUKDAR (R1) Q. KIBA (R1)</p>
	<p>WITH I.A.(Civil)/375/2017 in RSA/197/2016</p>	<p>SRI PRASANTA KUMAR SARKAR</p> <p>Versus</p> <p>SRI SUSANTA KUMAR NATH and 8 ORS</p>	<p>MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGOHAIN</p>	<p>MR.N GOSWAMI</p>
	<p>WITH I.A.(Civil)/1348/2021 in RSA/197/2016</p>	<p>SUSANTA KUMAR NATH AND 3 ORS</p> <p>Versus</p> <p>SRI PRASANTA KUMAR SARKAR AND 5 ORS</p>	<p>MR B D DAS MR. N GOSWAMI</p>	<p>MRS. P GOSWAMI MS N SAIKIA MS. L BORGOHAIN</p>
10	<p>RSA/289/2017 WITH LCR</p>	<p>MD MANTU SK @ ABDUL MATLEB HUSSAIN and 22 ORS</p> <p>Versus</p> <p>ON THE DEATH OF BAHADUR ISLAM HIS LEGAL HEIRS HELENA BEWA and 17 ORS</p>	<p>MRG P BHOWMIK MR.R HAZARIKA MS.M KALITA MS.P CHETIA</p>	<p>MR M CHOUDHURY N MONDAL</p>

11	WITH RSA/219/2017	MONTU SK and 3 ORS Versus ON THE DEATH OF BODIOZZAMAL HIS HEIRS ABU SAYED MD KAMRUZ ZAMAN ORS	MRG P BHOWMIK MR.R HAZARIKA MS.M KALITA MS.P CHETIA	MR.A A AHMED(R- 1-3) MR.R ALI(R- 1-3) MS.F Y HUSSAIN(R- 1-3) MRM MONDALR- 1-3 MS.R PEGU(R- 1-3)
12	RSA/376/2017 WITH LCR, FIXED	MUSTT PHUL BEGUM Versus ON THE DEMISE OF ABDUR RAHMAN, SMTI SAIFUR NAHAR BEGUM and ORS,	MS.N M DEKA MRS.S SARMA	MR D BORUAH (R2) MR N N UPADHYAYA (R2) MR. B B KAKATI (R2)
13	WITH RSA/144/2018	MD NURUL ISLAM and 10 ORS Versus ON THE DEMISE OF ABDUR RAHMAN SMT. SAIFUR NAHAR BEGUM AND ORS	MS.N M DEKA MS.N M DEKA MRS. S SARMA	MR D BORUAH (R2) MR N N UPADHYAYA (R2) MR. B B KAKATI (R2)
14	CRP/57/2018 CAVT. NO.0301/2018 WITH LCR, FIXED	GOBARDHAN PRASAD MODI Versus THE AHMED TEA CO. (P) LTD.	MR. P J SAIKIA MR. R S MISHRA	MR. K N CHOUDHURY FOR CAVEATOR MR. J PATOWARI
15	RSA/28/2021 WITH LCR, FIXED	MINARA BEGUM LASKAR @ MINARA BEGUM AND 4 ORS Versus RAJIA BEGUM AND 4 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY MR. M A CHOUDHURY	MR. A M BARBHUIYA (R-1,2,3) MR F Z MAZUMDER (R-1,2,4,5) MS A BEGUM (R-1,2,3)
16	RSA/59/2021 WITH LCR, FIXED	ON THE DEATH OF TAPAN DAS, HIS LEGAL HEIRS AND 3 ORS Versus SRI KAILASH BANIA AND 5 ORS	MR. M DAS MR. B D DEKA N CHAUDHURY	MR N ALAM
17	CRP(IO)/198/2022 FIXED	GYASUDDIN AHMED Versus NIZAMUDDIN AHMED	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MR K J SAIKIA	MR. R SARMA MR. A ROY MR K KHANNA MS M DAS
18	FAO/43/2023 WITH LCR, FIXED	DILBAR MOLLAH AND ANR Versus BHARATI PAUL AND 11 ORS.	MR J MOLLAH MR. S NATH MR J DAS MR S P DAS	MR. S CHAUHAN (r-1 to 12) MR S CHAUHAN (r-1 to 4) GA, ASSAM MR. A R SHOME (r-1 to 12) MR. P MAZUMDER (r-1 to 12) MR N ALAM (r-1 to 4) M. BORUAH (r-1 to 4) R DEB (r-1 to 4)
19	WITH I.A.(Civil)/2166/2023 in FAO/43/2023	DILBAR MOLLAH AND ANR Versus BHARATI PAUL AND 11 ORS.	MR J MOLLAH MR. S NATH MR J DAS MR S P DAS	GA, ASSAM
	CRP(IO)/302/2023 FIXED	TOP RAM BORAH AND 3 ORS Versus ON THE DEATH OF GUNAAM BORA, S/O LATE GURA BORA, HIS LEGAL HEIRS, ANIL BORA AND 4 ORS.	ALHAJJ I UDDIN M ALAMGEER MR A ALAM MR R HOQUE	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/03/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
11)	MR M Z AHMED	03-03-2024	To	08-03-2024
12)	MS B DUTTA	03-03-2024	To	08-03-2024
13)	MR. A M DUTTA	03-03-2024	To	08-03-2024

14)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
15)	MR. A I ALI	04-03-2024	To	08-03-2024
16)	MR G DAS	06-03-2024	To	08-03-2024
17)	MR. S ZAMAN	06-03-2024	To	15-03-2024
18)	MR. M ALAM	06-03-2024	To	15-03-2024
19)	MR. R K D CHOUDHURY	06-03-2024	To	07-03-2024
20)	MR M HALOI	07-03-2024	To	11-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,7th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./4672/2023	JHALMAN SINGH @ SONY Versus UNION OF INDIA	MR. U CHOUDHURY MR A B DEY MR. S SUTRADHAR	SC, NCB
MOTION (BA)				
2	Bail Appln./688/2024	DIGBIJOY NAVIS Versus THE STATE OF ASSAM	MR H K NATH MR. K KAKOTI MR N PATIRI	PP, ASSAM
BAIL HEARING				
3	AB/452/2024 FIXED	MOTIUR HAQUE @ MOTIUR RAHMAN Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
4	AB/472/2024 FIXED	SHAHIN MAHABUB Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR Z HUSSAIN MR. RASHIDUL ISLAM MR J I MONDAL	PP, ASSAM
5	WITH AB/443/2024	AKRUMA KHATUN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
HEARING				
6	Review.Pet./170/2022 in MACApp./937/2018 (D/O), WITH LCR	BHARATI BEZBARUAH AND 2 ORS. Versus RELAINCE GENERAL INSURANCE CO. LTD. AND 2 ORS.	MR. J KALITA MS. S. KAR	MR. A J SAIKIA (r-1) M CHETIA (r-1) MR. S. PEGU (r-1)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/03/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
11)	MR M Z AHMED	03-03-2024	To	08-03-2024
12)	MS B DUTTA	03-03-2024	To	08-03-2024
13)	MR. A M DUTTA	03-03-2024	To	08-03-2024
14)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
15)	MR. A I ALI	04-03-2024	To	08-03-2024
16)	MR G DAS	06-03-2024	To	08-03-2024
17)	MR. S ZAMAN	06-03-2024	To	15-03-2024
18)	MR. M ALAM	06-03-2024	To	15-03-2024
19)	MR. R K D CHOUDHURY	06-03-2024	To	07-03-2024
20)	MR M HALOI	07-03-2024	To	11-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,7th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-V

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5903/2017 PART-HEARD, FIXED	DR. AMIT SWARNAKAR Versus THE STATE OF ASSAM and 3 ORS.	MR.A SARMA MR.K PAUL MR.J P CHAUHAN MS.R VERMA	MR. S S GOSWAMI SC, APSC MR. B K DAS (R3) MR.B GOGOI MS. P DAS (R3) MR.B SINGH SC, HEALTH
2	WP(C)/6504/2019 PART-HEARD, FIXED	JADU MANI KALITA AND ANR. Versus UNION OF INDIA AND 15 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MR. A KHOUND	MR. K GOGOI (C.G.C., (R-1, 2)) MR. S DUTTA ASSTT. S.G.I.
	WITH I.A.(Civil)/4215/2019 in WP(C)/6504/2019	THE DIRECTOR Versus JADU MANI KALITA AND 16 ors	MR S DUTTA MR. S DUTTA	MR. A K BHUYAN MR. A K BHUYAN
	WITH I.A.(Civil)/4295/2019 in WP(C)/6504/2019	JADU MANI KALITA AND ANR. Versus UNION OF INDIA AND 15 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. P PATHAK	ASSTT.S.G.I.
3	WP(C)/7880/2022 PART-HEARD, FIXED	GOBIN PEGU Versus THE STATE OF ASSAM AND 5 ORS	MR. M TALUKDAR MS. M TALUKDAR	MS. M D BORAH, GA, ASSAM SC, REVENUE SC, FINANCE
4	WP(C)/7009/2016 FIXED	M/S GROB TEA COMPANY LTD. Versus THE STATE OF ASSAM AND 7 ORS	MR.R HAZARIKA MR.J ROY MR.S BORTHAKUR MS.S KAKATI MR.C CHAKRABORTY	GA, ASSAM MS P.R. MAHANTA, SC, REVENUE
5	WP(C)/18/2020 FIXED	JITEN DAS Versus THE STATE OF ASSAM AND 10 ORS.	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. B. GOGOI, GA, ASSAM PP, ASSAM SC, C B I

6	WP(C)/852/2020 FIXED	TRIDIP KUMAR RAJKHOWA @ TRIDIV RAJKHOWA Versus THE STATE OF ASSAM AND 3 ANR.	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	SC, PWD MR. K. GOGOI, ADDL. SR. GA, ASSAM
7	WP(C)/201/2024 FIXED	ANANTA ROY AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	S R BARUAH MR B CHOUDHURY SC, AGRICULTURE DEPARTMENT SC, NHIDC SC, REVENUE
BAIL HEARING (BA)				
8	Bail Appln./342/2024 BA 4158/2023(D/O), WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ZAMZAM HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
BAIL HEARING				
9	AB/248/2024 FIXED	TAFAJUL HUSSAIN AND 4 ORS Versus THE STATE OF ASSAM	MR. N UDDIN MR. N ISLAM MR S K CHHETRY	PP, ASSAM
ORDERS				
10	I.A.(Civil)/2508/2023 FIXED in WP(C)/7775/2022 WITH WP(C)/7775/2022	GOPAL MANDAL Versus THE STATE OF ASSAM AND 12 ORS	MR S BORTHAKUR MR SAURADEEP DEY MR P H KONWAR	GA, ASSAM SC, REVENUE
		GOPAL MANDAL Versus THE STATE OF ASSAM AND 12 ORS	MR. S BANIK MR H GUPTA MR Y. BARBHUIYA	GA, ASSAM MR. R C SAIKIA (R-5 TO 13) MS. K SAIKIA (R-5 TO 13) MS. N DEY (R-5 TO 13) SC, REVENUE
HEARING				
11	WP(C)/1933/2015 PART-HEARD, FIXED	SMTI SHEFALI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.H TALUKDAR MS.M DEKA MS.J DEKA	SC, PWD ROAD SC, FINANCE AND TAXATION GA, ASSAM (R 1-3) MR. S.K. MEDHI, SC, AG(R5) SC, PENSION and PUBLIC GRIEVANCESR4
12	WP(C)/5131/2015 FIXED	BIDYASING HANSE and 61 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.G C PHUKAN MR.S K SINGH MR.G UDDIN MS.P BARMAN	MR.B D DAS GA, ASSAM(R1,3) MR.H K SARMA MS. N BORDOLOI, SC, REVENUE DEPTT. SC, APGC(R5,6,7) SC, K A A C(R2,4)
13	WP(C)/7173/2015 FIXED	LEDO SONALIGAON PATHAR PARICHALANA SAMITY Versus THE UNION OF INDIA and 5 ORS	MR C BARUAH MR K K MAHANTA (Sr. Advocate) MR. B BARUAH MR.P SHARMA MS N BEGUM MR S GAUTAM	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA
14	WITH WP(C)/2408/2016	NORTH EASTERN COALFIELDS Versus THE STATE OF ASSAM AND 6 ORS	MR.M Z AHMED MR.A M DUTTA MR.S K SHARMA	MR K K MAHANTA (Sr. Advocate) (r-7) GA, ASSAM MR. B BARUAH MS N BEGUM (r-7) MR S GAUTAM (r-7)
15	WP(C)/7220/2015 FIXED	LEDO TEA CO. LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR. B SHARMA MR. S SHARMA MR. P DEKA MD. ASLAM	GA, ASSAM MR. R K TALUKDAR (r-5) MR. R K TALUKDAR, SC, NHIDC

16 WITH
[WP\(C\)/1586/2015](#)

ADHIGRAHAN KARIBA BICHARA KRISHI
BHUMIR USIT MULYA DABI SANGRAM
SAMITI and 2 ORS.

Versus
THE STATE OF ASSAM AND 7 ORS

MR. B BANERJEE
MR. A K SHARMA
MS. C MOZUMDAR
MS. M DEB
MR. D F A AHMED
MR. J LASKAR
MR. A DEY

MR. S C KEYAL
GA, ASSAM(R1-6)
MR. R K TALUKDAR (r-8)
MR. R K TALUKDAR, SC,
NHIDC
SC, REVENUE
ASSTT. S.G.I.(R7)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/03/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
11)	MR M Z AHMED	03-03-2024	To	08-03-2024
12)	MS B DUTTA	03-03-2024	To	08-03-2024
13)	MR. A M DUTTA	03-03-2024	To	08-03-2024
14)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
15)	MR. A I ALI	04-03-2024	To	08-03-2024
16)	MR G DAS	06-03-2024	To	08-03-2024
17)	MR. S ZAMAN	06-03-2024	To	15-03-2024
18)	MR. M ALAM	06-03-2024	To	15-03-2024
19)	MR. R K D CHOUDHURY	06-03-2024	To	07-03-2024
20)	MR M HALOI	07-03-2024	To	11-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,7th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./471/2024	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR H ROHMAN	PP, ASSAM
2	Bail Appln./505/2024	ABDUL JALIL Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
3	Bail Appln./539/2024	ABDUL HASIB KHAN @ ABDUL HASIM KHAN Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA	PP, ASSAM
MOTION				
4	AB/456/2024	ROHUL AMIN @ RUHUL AMIN Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY MR S RAHMAN MS. S PHUKAN	PP, ASSAM
BAIL HEARING (BA)				
5	Bail Appln./68/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AINUL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOUDHURY	PP, ASSAM
BAIL HEARING				
6	AB/2967/2023	GULZAR HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. H ALI MR. R A CHOUDHURY MR I A HAZARIKA	PP, ASSAM
7	AB/3494/2023 WITH OFFICE NOTE, FIXED	ATIKUR ALI Versus THE STATE OF ASSAM	MR. B C DAS MR. S H RAHMAN MD B ISLAM MR. A A MONDAL MR S HUSSAIN M ISLAM S UDDIN	PP, ASSAM
8	AB/3869/2023 FIXED	IMRAN HUSSAIN @ EMRAN Versus THE STATE OF ASSAM	MR. T CHUTIA MR H BORAH	PP, ASSAM
9	AB/127/2024 AB 69/2024(D/O), FIXED	HABIBUR RAHMAN Versus THE STATE OF ASSAM	M. HOSSAIN MD. ABU LAISE	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/03/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
11)	MR M Z AHMED	03-03-2024	To	08-03-2024
12)	MS B DUTTA	03-03-2024	To	08-03-2024
13)	MR. A M DUTTA	03-03-2024	To	08-03-2024
14)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
15)	MR. A I ALI	04-03-2024	To	08-03-2024
16)	MR G DAS	06-03-2024	To	08-03-2024
17)	MR. S ZAMAN	06-03-2024	To	15-03-2024
18)	MR. M ALAM	06-03-2024	To	15-03-2024
19)	MR. R K D CHOUDHURY	06-03-2024	To	07-03-2024
20)	MR M HALOI	07-03-2024	To	11-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,7th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./668/2024	SUNIRAM KISKU AND ANR. Versus THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
2 Bail Appln./669/2024	HITESWAR BAISHYA Versus THE STATE OF ASSAM	MS. N BEGUM MR P DAS A DAS MS N BARUAH	PP, ASSAM
3 Bail Appln./672/2024	MD. SAIFUL ISLAM Versus THE STATE OF ASSAM	MR A A DEWAN MS S RAJBONGSHI S N ULLAH MR H A RASHID MR A MALEK	PP, ASSAM
4 Bail Appln./673/2024	DEBOJIT SAHA AND 2 ORS. Versus THE UNION OF INIDA	MR. R J DAS N CHAUDHURY	SC, NCB
5 Bail Appln./677/2024	MANGILAL BISHNOI AND ANR. Versus THE STATE OF ASSAM	MR G K DEKA MR C GOGOI MR. A M BARUAH	PP, ASSAM
6 Bail Appln./680/2024	UJJAL DEY Versus THE STATE OF ASSAM	MR A KUNDU	PP, ASSAM
7 Bail Appln./681/2024	LILA KANTA SAIKIA Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
8 Bail Appln./687/2024	JAGADISH BASUMATARY Versus THE STATE OF ASSAM	MR. R DE MR P NEOG MS. D PATHAK	PP, ASSAM
<u>MOTION</u>			
9 Crl.Pet./1050/2023 FIXED	RAMINDLA BRAHMA Versus THE STATE OF ASSAM AND ANR	M K BORAH MS. P. KASHYAP	PP, ASSAM
10 Crl.Rev.P./2/2024 FIXED	GWHWSHA BORO Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM	PP, ASSAM
11 Crl.Pet./111/2024 FIXED	PARTHA JEET PATHAK Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI	PP, ASSAM

12	WITH Crl.Pet./1403/2023	SYED TASDIQUE ALAM Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM
13	Crl.Pet./112/2024 FIXED	PARTHA JEET PATHAK Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI	PP, ASSAM
14	WITH Crl.Pet./1384/2023	SYED TASDIQUE ALAM Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM
ADMISSION				
15	Crl.Pet./343/2022 WITH LCR 1 FILE(SCANNED COPY), FIXED	RENU KALOWAR AND ANR. Versus MAHESH KALOWAR	MR. B J MUKHERJEE MS R SAHA	MR. S C BISWAS
16	Crl.Pet./194/2023 FIXED	ARMOL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 8 ORS.	MR H KALITA	MR. I U CHOWDHURY (R-2 to 9) MR. J ABBAS (R-2 to 9) MR S A BARBHUYAN (R-2 to 9) PP, ASSAM
17	Crl.Pet./556/2023 FIXED	KANGKAN NATH Versus THE STATE OF ASSAM AND ANR	SIRAJ CHOUDHURY B ALI SK MS. S SULTANA	MR. K K DUTTA (R-2) MR. B GOGOI (R-2) MR. DEBANUJ DUTTA (R-2) PP, ASSAM
18	Crl.Pet./1046/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	JINA RAM BORDOLOI Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	
19	Crl.Pet./1284/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	RUSHWAD ALAM @ ROUSHAN KHAN @ LAKHMI Versus THE STATE OF ASSAM	SIRAJ CHOUDHURY B ALI SK MS. S SULTANA	PP, ASSAM
20	Crl.Rev.P./49/2024 FIXED	REJIA BEGUM Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
21	WITH Crl.Rev.P./48/2024	ASHRAFUL ALAM Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	PP, ASSAM
22	Crl.Pet./130/2024 FIXED	SASHANKA BRAHMA Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MS. P BORAH	PP, ASSAM
BAIL HEARING (BA)				
23	Bail Appln./1851/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MD ABDUL MANNAN Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
	WITH I.A.(Crl.)/831/2023 in Bail Appln./1851/2023	MD ABDUL MANNAN, Versus THE STATE OF ASSAM AND ANR.	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
24	Bail Appln./3341/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SOLOMON AND ANR Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR F U CHOUDHURY MR. A S TAPADER	PP, ASSAM
25	Bail Appln./3939/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	KAMAL MALAKAR AND ANR Versus N C B	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	SC, NCB
26	Bail Appln./4258/2023 WITH CASE RECORD(SCANNED COPY), FIXED	JITUL ALI Versus THE UNION OF INDIA	MS. T SOM MS. U HAZARIKA MR. P TELI	SC, NCB
27	Bail Appln./44/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AHMED HUSSAIN @ AHMOD HUSSAIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM

28	Bail Appln./127/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL HOQUE Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR M RAHMAN	PP, ASSAM
29	Bail Appln./172/2024 FIXED	MD HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
30	Bail Appln./287/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MAFIZUL HAQUE Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. C K NATH MR. P K DAS	PP, ASSAM
31	Bail Appln./357/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BAOSRINGDAO DAOLAGAJAO @ BAORINGDAO DAOLAGAJAO, Versus THE STATE OF ASSAM AND ANR.	MR. D GOGOI MR. R BORA	PP, ASSAM
32	Bail Appln./453/2024 FIXED	MD. JAYAD KHAN Versus NARCOTICS CONTROL BUREAU	MR M A ISLAM MR J I MONDAL	SC, NCB
33	Bail Appln./510/2024 WITH OFFICE NOTE, FIXED	MADHAB MILI Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI MR. J K DAS	PP, ASSAM
34	Bail Appln./573/2024 FIXED	ASHIKUR RAHMAN @ ASHIK IKBAL Versus THE STATE OF ASSAM	MR. A M KHAN MR Z RAHMAN MR S PRODHANI	PP, ASSAM
35	Bail Appln./587/2024 FIXED	ASHRAFUL SK Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED S W HUSSAIN	PP, ASSAM
BAIL HEARING				
36	AB/1052/2023 (PERSONAL APPEARANCE), OFFICE NOTE, FIXED	NOORE MUZASSIM Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. S. PEGU	PP, ASSAM MR. A HASAN SC, FOREST
37	AB/2695/2023 FIXED	MOHAMMAD ALI AND ANR Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
38	AB/3620/2023 FIXED	JAKIR HOSEN @ JAKIR SK Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN	PP, ASSAM
39	AB/3658/2023 FIXED	ANISUR HOQUE @ ANISUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
40	AB/3720/2023 FIXED	MOHIBUL ISLAM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
41	AB/4069/2023 FIXED	MANOJ KUMAR NARJINARY Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA MS A DAS	PP, ASSAM
42	AB/70/2024 FIXED	ABU BAKKAR SIDDIQUE Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
43	AB/436/2024 FIXED	ASHADUL ISLAM Versus THE STATE OF ASSAM	MR. D M KHAN I AMIN	PP, ASSAM
ORDERS				
44	Crl.Pet./1054/2022 FIXED	SANTUMONI BORAH @ SHANTUMONI BORAH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R BARUAH	PP, ASSAM
45	I.A.(Crl.)/3/2024 B/O in Crl.Rev.P./12902/2023 WITH Crl.Rev.P./12902/2023 (Filing Number)	BOLEN DAS Versus THE STATE OF ASSAM AND ANR BOLEN DAS Versus THE STATE OF ASSAM AND ANR (B)	MS B R A SULTANA MS B R A SULTANA	PP, ASSAM

46	Crl.L.P./7/2024 B/O in Crl.A./346/2024 WITH Crl.A./346/2024 (Filing Number)	ARCHANA DEKA Versus MADAN DEKA AND 2 ORS. ARCHANA DEKA Versus MADAN DEKA AND ANR. H	MS B R A SULTANA (LEGAL PP, ASSAM AID COUNSEL) MS B R A SULTANA	
HEARING				
47	Crl.A./55/2012 WITH LCR(1 BUNDLE), FIXED WITH I.A.(Crl.)/543/2021 in Crl.A./55/2012	SANKAR JIT BHUYAN Versus STATE REPRESENTED BY CENTRAL BUREAU OF INVESTIGATION SANKAR JIT BHUYAN Versus STATE REPRESENTED BY CENTRAL BUREAU OF INVESTIGATION	MR. R K PRADHAN MR.A K SAIKIA MR Z ALAM MR. P K BORA MR P K BORAH	PP, C.B.I. SC, CBI
48	Crl.Pet./941/2019 FIXED	BAIKUNTHA SARMA AND ANR. Versus NARAYAN SARMA	MR K PUJARI MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MS. K A PUJARI MR. R KALITA MR. H KAKATI	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/03/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
11)	MR M Z AHMED	03-03-2024	To	08-03-2024
12)	MS B DUTTA	03-03-2024	To	08-03-2024
13)	MR. A M DUTTA	03-03-2024	To	08-03-2024
14)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
15)	MR. A I ALI	04-03-2024	To	08-03-2024
16)	MR G DAS	06-03-2024	To	08-03-2024
17)	MR. S ZAMAN	06-03-2024	To	15-03-2024
18)	MR. M ALAM	06-03-2024	To	15-03-2024
19)	MR. R K D CHOUDHURY	06-03-2024	To	07-03-2024
20)	MR M HALOI	07-03-2024	To	11-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,7th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/475/2024 FIXED	SALEHA KHATUN TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR	SC, ELEM. EDU GA, ASSAM
2 WP(C)/492/2024 FIXED	JATISH CH DEB Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MS J AKTAR	SC, SEC. EDU.
ADMISSION			
3 WP(C)/8240/2017 FIXED	MUSST. AMINA KHATUN Versus THE STATE OF ASSAM and 5 ORS.	MR.M A I HUSSAIN MRA R BHUYAN	MR. Z HAMMAD MR. N SARMA (SC, EDUCATION DEPT.) MR R A CHOUDHURY
4 WP(C)/1539/2022 FIXED	PRONOB DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR J PAYENG MR A DEY	SC, ELEM. EDU GA, ASSAM MR. H C SARMA (RES. 5 AND 6)
5 WP(C)/3726/2023 FIXED	MRS. B RUMA SHARMA Versus THE UNION OF INDIA AND 3 ORS	MR D K SARMAH MS. J DEKA MS. A TALUKDAR	MS. K PHUKAN MR. K GOGOI DY.S.G.I. SC, ASSAM UNIVERSITY
ORDERS			
6 Cont.Cas(C)/648/2019 FIXED	MAJAM ALI Versus SANJIB KUMAR BHUYAN	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER	MR. D SAIKIA MR. D MOZUMDER MR. U SARMA MR. S BISWAS
7 Cont.Cas(C)/71/2022 FIXED	KAILASH CHANDRA PRODHANI AND ANR Versus DR. BIJOYA CHOUDHURY AND ANR.	MR. S K ROY MD K RAHMAN MS P M SARMA	MR. D SAIKIA (R2) MR S M T CHISTIE (R2) MR. P K BORAH (R2)
8 WP(C)/477/2023 B/O, WITH WP(C)/2746/2013 (D/O)	AMINUR ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	SC, ELEM. EDU MR. A RAHMAN (R-5)

9 [WP\(C\)/5544/2023](#)
FIXED

REZZAQL HUSSAIN
Versus
THE STATE OF ASSAM AND 6 ORS

MR. A R SIKDAR
MR. S I TALUKDAR
J A SIKDAR

SC, HIGHER EDU
MR H R A CHOUDHURY
(R7)
MR J ABEDIN (R7)
GA, ASSAM
MR. A M AHMED (R7)
MR. S AHMED (R7)
MR M RAHMAN (R7)
MS. M. KHATUN (R7)
P. GHOSH (R7)
MS N AKTAR (R7)

WITH
[I.A.\(Civil\)/85/2024](#)
in WP(C)/5544/2023

BABUL HOSSAIN,
Versus
REZZAQL HUSSAIN AND 6 ORS

SC, HIGHER EDU
MR H R A CHOUDHURY
MR H R A CHOUDHURY
MR J ABEDIN
MR. A M AHMED
P. GHOSH

GA, ASSAM
MR. A R SIKDAR
MR. S I TALUKDAR
J A SIKDAR

HEARING

10 [WP\(C\)/8166/2017](#)
PART-HEARD, FIXED

ALL ASSAM NEWLY PROVINCIALISED
COLLEGE EMPLOYEES ASSOCIATION
Versus
THE STATE OF ASSAM and 2 ORS.

MS. K DEVI
MR. U K NAIR
MR. M KHAN
MR J RAHMAN
KAKALI DEVI

SC, HIGHER EDUCATION
SC, FINANCE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/03/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
11)	MR M Z AHMED	03-03-2024	To	08-03-2024
12)	MS B DUTTA	03-03-2024	To	08-03-2024
13)	MR. A M DUTTA	03-03-2024	To	08-03-2024
14)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
15)	MR. A I ALI	04-03-2024	To	08-03-2024
16)	MR G DAS	06-03-2024	To	08-03-2024
17)	MR. S ZAMAN	06-03-2024	To	15-03-2024
18)	MR. M ALAM	06-03-2024	To	15-03-2024
19)	MR. R K D CHOUDHURY	06-03-2024	To	07-03-2024
20)	MR M HALOI	07-03-2024	To	11-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,7th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MACApp./4/2021 WITH LCR, B/O	ORIENTAL INSURANCE COMPANY LTD. Versus UTTAM SARMA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR M AHMED MR. A HUSSAIN MR J KALITA MS. M R DOLAI MR N SARMA
	WITH I.A.(Civil)/45/2021 in MACApp./4/2021	ORIENTAL INSURANCE COMPANY LTD. Versus UTTAM SARMA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR J KALITA MR A K SHARMA MS. M R DOLAI MR N SARMA
2	WITH MACApp./3/2021	ORIENTAL INSURANCE COMPANY LTD. Versus KEDAR RAY AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR M AHMED MR. A HUSSAIN MR. J KALITA (r-2) MR D KALITA (r-2) MS. S. KAR (r-2)
	WITH I.A.(Civil)/43/2021 in MACApp./3/2021	ORIENTAL INSURANCE COMPANY LTD. Versus KEDAR RAY AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	
3	WITH MACApp./338/2021	MRS. KIRAN DEVI JAIN Versus ORIENTAL INSURANCE COMPANY LTD. AND 3 ORS.	MR M AHMED	MS S MOCHAHARI (r-1) MR S DUTTA (r-1) MR. S DUTTA (r-1)
4	WITH MACApp./340/2021	MRS. KIRAN DEVI JAIN Versus ORIENTAL INSURANCE COMPANY LTD. AND 3 ORS.	MR M AHMED	MS S MOCHAHARI (R-1) MR S DUTTA (R-1) MR. S DUTTA (R-1)
5	MACApp./111/2022 B/O	UNITED INDIA INSURANCE CO. LTD. Versus ABDUL ALI AND ORS.	MR. R C PAUL	MR. M ISLAM FOR CAVEATOR
6	MACApp./240/2022 WITH LCR, B/O	THE NATIONAL INSURANCE COMPANY LTD Versus SMTI ANUPAMA MITRA @ DEY AND 5 ORS	MR. A DUTTA MR. A J SAIKIA MR. S. PEGU MRS. P M DUTTA	MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR
7	MACApp./123/2023 WITH LCR(PHOTOCOPY), B/O	NATIONAL INSURANCE COMPANY Versus PRAFULLA DUTTA AND 2 ORS E	MR T KALITA MR. A KAKATI	

WITH
[I.A.\(Civil\)/2210/2023](#)
in MACApp./123/2023

PRAFULLA DUTTA
Versus
THE NATIONAL INSURANCE COMPANY
LTD.

MR T KALITA

HEARING

8 [MFA/50/2003](#)

M/S ORIENTAL INSURANCE CO. LTD
Versus
MD ABDUL NOOR and ANR

MR.K K DEY
MR.D SUR
MR.M CHOUDHURY
MR.D CHAKRABORTY
MR.S DUTTA
MS.S S CHOUDHURY

WITH
[MC/3011/2010](#)
in MFA/50/2003

M/S ORIENTAL INSURANCE CO. LTD
Versus
MD ABDUL NOOR and ANR

MR KK DEY

9 [MFA/115/2011](#)
WITH LCR

ABDULLA CHOUDHURY @ ABDULLA AND
ANR

MR. M TALUKDAR
MR.R K AGARWALA

MSB DEVI
MR G GOSWAMI, RLY.ADV.
SC, NF RLY
MS.R R BORAH
MS.M PHUKAN

10 [MACApp./638/2017](#)
WITH LCR, FIXED

SMTI LAKHIMI MAZUMDAR
Versus
SRI VIJAY KR. SHAH and 2 ORS

MR.P DAS
MR.A D CHOUDHURY

MS. M SAIKIA
MS. P BORTHAKUR

WITH
[MACApp./469/2017](#)

11

FUTURE GENERAL INDIA INSURANCE
COMPANY LTD
Versus
SMTI LAKHMI MAJUMDAR and 2 ORS

MR.R GOSWAMI
MS.M SAIKIA
MS.P BORTHAKUR

MR. A D CHOUDHURY (R1)

12 [MACApp./800/2022](#)
WITH LCR, B/O

NEW INDIA ASSURANCE COMPANY LTD.
Versus
SUNITI SINGHA AND 4 ORS.

MR. R GOSWAMI
MS. M SAIKIA
MS. P BORTHAKUR

MR. B J GHOSH (R-4)
MR. A ROSHID
MR. A ROSHID
MR H DAS(R-1,2,3)
MS. M R DEVI
MS. T BEGUM
MS. T BEGUM

WITH
[I.A.\(Civil\)/1429/2023](#)
in MACApp./800/2022

SUNITI SINGHA AND 2 ORS.
Versus
NEW INDIA ASSURANCE COMPANY LTD.
AND 2 ORS.

MR. A ROSHID
MS. T BEGUM

MS. R GOSWAMI

=====

LEAVE NOTE OF ADVOCATES FOR 07/03/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
11)	MR M Z AHMED	03-03-2024	To	08-03-2024
12)	MS B DUTTA	03-03-2024	To	08-03-2024
13)	MR. A M DUTTA	03-03-2024	To	08-03-2024
14)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
15)	MR. A I ALI	04-03-2024	To	08-03-2024
16)	MR G DAS	06-03-2024	To	08-03-2024
17)	MR. S ZAMAN	06-03-2024	To	15-03-2024

18)	MR. M ALAM	06-03-2024	To	15-03-2024
19)	MR. R K D CHOUDHURY	06-03-2024	To	07-03-2024
20)	MR M HALOI	07-03-2024	To	11-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Thursday,7th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./682/2024	MRINAL MEDHI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
2 Bail Appln./685/2024	NITUL CHANDRA DAS Versus THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
3 Bail Appln./686/2024	UGYEN CHODA Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI P. NAIDING MR. S SARKAR	
<u>MOTION</u>			
4 Crl.Pet./40/2024	DILIP MAHANTA AND ANR Versus BARNALI DEKA	MR S BORTHAKUR	
5 Crl.Pet./249/2024	AYNUL HOQUE LASKAR AND 7 ORS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
6 Crl.Pet./252/2024	RUMAN ALI Versus THE STATE OF ASSAM	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	PP, ASSAM
7 Crl.Pet./253/2024	BHUPEN CH DAS Versus THE STATE OF ASSAM AND ANR	MR P P MEDHI MR G BARGAYARY	PP, ASSAM
8 Crl.Pet./255/2024	ABUL BASHAR Versus IZAZ AHMED AND ANR	MR. M K HUSSAIN MR AZIZUR RAHMAN MS ASFIA AHMED MR. M ALOM MD A RAHMAN	PP, ASSAM (R2)
9 Crl.Pet./256/2024	ABDUR RAHIM Versus THE STATE OF ASSAM AND 2 ORS	MR Z ALAM MS. S NAZNEEN	PP, ASSAM
10 Crl.Pet./257/2024	REJINA BEGUM AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
11 AB/582/2024	SHOHIDUR ROHMAN Versus THE STATE OF ASSAM	MS. A HUSSAIN MS M KURMI MR R ISLAM	PP, ASSAM

12	AB/585/2024 B/O	UMA KANTA CHETIA AND ANR Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
13	AB/588/2024	ASHUTOSH KUMAR AND ANR Versus THE STATE OF ASSAM	F K R AHMED J UDDIN MRS. H THAKURIA	PP, ASSAM
14	AB/590/2024 B/O	NURUL AZIM KHAN AND ANR Versus THE STATE OF ASSAM	MD. K RAHMAN MR. SAIDUL ALOM	PP, ASSAM
15	AB/591/2024	SHARWAN @SARWAN CHAUHAN Versus THE STATE OF ASSAM	MR S CHAUHAN MR. A R SHOME	PP, ASSAM
16	AB/594/2024	SANDIPAN PAUL CHOWDHURY Versus THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
17	AB/595/2024	RAMESH JAIN Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
18	AB/598/2024	GOLAP ALI @ GOLAP HUSSAIN Versus THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM MR. S. ALOM	PP, ASSAM
19	AB/602/2024	MD. OMAR ALI @ OMAR ALI Versus THE STATE OF ASSAM AND ANR	MR G CHAMUAH	PP, ASSAM
20	AB/608/2024	SHIRAJUL HOQUE Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
21	AB/609/2024	KHAGEN KALITA Versus THE STATE OF ASSAM	MR. A J DAS MR P DEKA MR G RENGMA	PP, ASSAM
22	AB/610/2024	ABDUR REJJAK @ REJJAK ALI AND 7 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS	PP, ASSAM
23	AB/613/2024	AMAL DAS Versus THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
ADMISSION				
24	WP(C)/1744/2018 PART-HEARD, LCR 3 FILES, FIXED	THE MANAGEMENT OF ASSAM CARBON PRODUCTS LTD. Versus THE ASSAM CARBON WORKERS AND EMPLOYEES UNION AND ANR	MR S N SARMA SENIOR ADVOCATE MR. K KALITA MR. A JAHID	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR
25	WP(C)/969/2021 PART-HEARD, FIXED	PAWAN KUMAR GARG Versus THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR. S CHETIA MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. S C KEYAL (SR. SC, CBDT, IT(NER), R2-R5) MR. S SHARMA ASSTT.S.G.I. SC, INCOME TAX
26	WP(C)/317/2024 PART-HEARD, FIXED	M/S RATHOUR SERVICES AND 2 ORS Versus THE UNION OF INDIA AND ORS	MS. B CHOWDHURY	MS N K DEVI (R-5) MR N ANIX SINGH (R-5) MR. K GOGOI DY.S.G.I.
	WITH I.A.(Civil)/321/2024 in WP(C)/317/2024	M/S RATHOUR SERVICES AND 2 ORS Versus THE UNION OF INDIA AND 3 ORS	MS. B CHOWDHURY	DY.S.G.I.
	WITH I.A.(Civil)/369/2024 in WP(C)/317/2024	M/S RATHOUR SERVICES AND 2 ORS Versus THE UNION OF INDIA AND 3 ORS	MS. B CHOWDHURY	DY.S.G.I.

27	Crl.Pet./144/2019 B/O	SANJAY KUMAR JAIN Versus THE STATE OF ASSAM AND ANR.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI	PP, ASSAM
28	Crl.Pet./1119/2022 FIXED	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M AHMED A RAHMAN MD I H LASKAR MR. R A MAZUMDER	MR J ISLAM (r-2) MR. A HUSSAIN (r-2) MR N A MAZARBHUIYA (R-2) MR M ROHMAN (r-2) PP, ASSAM
29	Crl.Rev.P./272/2023 B/O	NABAJIT DAS Versus STATE OF ASSAM AND ANR	MR D K BORDOLOI	MS. T KHRO (R-2) MR. T ISLAM R-2) MR A TEWARI R-2) PP, ASSAM
30	Crl.Pet./146/2024 FIXED	M/S PRANATI DEY @ PRANATI DEY GUHA Versus THE STATE OF ASSAM AND 5 ORS	MR. A K PURKAYASTHA MR. S SHARMA B RONGHANGPI	PP, ASSAM
BAIL HEARING (BA)				
31	Bail Appln./438/2024 FIXED	BIKASH GOGOI Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
BAIL HEARING				
32	AB/3385/2023 FIXED	MUNINDRA BARUA @ ANKU Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	PP, ASSAM
33	AB/3953/2023 FIXED	AKRAMUL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
34	AB/4173/2023 FIXED	PRAGYAN CHUTIA Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	PP, ASSAM
35	AB/4368/2023 FIXED	AMAN CHOUDHURY Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	PP, ASSAM
36	AB/29/2024 FIXED	MIJANUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR S HUSSAIN	PP, ASSAM
37	AB/104/2024 FIXED	PRATAP SENAR Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI A KHANDAKAR	PP, ASSAM
38	AB/141/2024 WITH OFFICE NOTE, FIXED	ABDUL BATEN @ BATEN ALI Versus THE STATE OF ASSAM AND ANR	MR G CHAMUAH	MR. S BOIRAGI (r-2) MR. D GOGOI (r-2) PP, ASSAM
39	AB/202/2024 FIXED	LAKHESWAR BORAH Versus THE STATE OF ASSAM	MR. A J SARMA MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	PP, ASSAM
40	AB/216/2024 FIXED	RAJU MEDOK Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
41	AB/400/2024 FIXED	MANSUR ALI Versus THE STATE OF ASSAM	MR. U K GOSWAMI	PP, ASSAM
42	AB/425/2024 FIXED	ZIAUL HOQUE PRODHANI @ ZIARUL HOQUE PRODHANI Versus THE STATE OF ASSAM	MR A HUSSAIN J U AHMED MR S A REEYAZ	PP, ASSAM

43	AB/469/2024 WITH OFFICE NOTE, FIXED	JISHU NATH Versus THE STATE OF ASSAM	MR D KALITA MR B PRASAD MR K K KALITA MS. G DEKA MR P J BORAH	PP, ASSAM
ORDERS				
44	I.A.(CrI.)/272/2020 WITH OFFICE NOTE, FIXED in CrI.A./7878/2019	GOLAPI BORO Versus SANTOSH SWARGIARY AND ANR	MR. J AHMED MR A N AHMED	MR. R MAJUMDAR MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY PP, ASSAM
	WITH CrI.A./7878/2019 (Filing Number)	GOLAPI BORO Versus SANTOSH SWARGIARY AND ANR		
	WITH CrI.L.P./32/2020	GOLAPI BORO Versus SANTOSH SWARGIARY AND ANR	MR. J AHMED MR A N AHMED	PP, ASSAM
45	I.A.(CrI.)/1241/2023 B/O in CrI.A./191/2023	ABDUL HOQUE, Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J M SULAIMAN	PP, ASSAM
	WITH CrI.A./191/2023	ABDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	MR. S BISWAS (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
46	CrI.Pet./49/2024 WITH LCR 1 FILE, B/O	ELIAS KHAN Versus THE STATE OF ASSAM AND ANR	MD. I HUSSAIN H M S ELAHI	PP, ASSAM
47	CrI.Pet./114/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	SUMAN DAS AND 4 ORS. Versus THE STATE OF ASSAM AND ANR	MS. N S THAKURIA MR. G K THAKURIA	MR. DILIP DEY (R-2) PP, ASSAM
48	CrI.Pet./162/2024 WITH LCR 1 FILE, FIXED	MAUSOM BHUJEL Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA	PP, ASSAM
49	CrI.Pet./163/2024 WITH LCR 2 FILES, FIXED	MAUSOM BHUJEL Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA	PP, ASSAM
50	I.A.(CrI.)/233/2024 in CrI.Rev.P./1466/2024	PRABODH BHATTA Versus SWAPNA ROY	MR H BETALA	
	WITH CrI.Rev.P./1466/2024 (Filing Number)	PRABODH BHATTA Versus SWAPNA ROY (B)	MR H BETALA	
51	I.A.(CrI.)/234/2024 in CrI.A./1712/2024	RANJU YADAB Versus SHANKAR GOALA AND ANR.	MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM	PP, ASSAM
	WITH CrI.A./1712/2024 (Filing Number)	RANJU YADAB Versus SHANKAR GOALA AND ANR. B	MR. P K DEKA	
	WITH CrI.L.P./8/2024	RANJU YADAB Versus SHANKAR GOALA AND ANR.	MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM	PP, ASSAM
HEARING				
52	CrI.Rev.P./545/2019 WITH LCR 6 FILES, B/O	BOGA BHAR Versus THE STATE OF ASSAM AND ANR	MR D DAS MR. B J TALUKDAR	PP, ASSAM
53	CrI.Rev.P./143/2023 B/O	MOFIDUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. S RAHMAN MR J I MONDAL MR A N IQBAL	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 07/03/2024

-

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR. H L MAURYA	05-02-2024	To	31-03-2024
3)	MD. A J ATIA	22-02-2024	To	15-03-2024
4)	MR. B BARMAN	22-02-2024	To	22-03-2024
5)	MR. B BARMAN	02-04-2024	To	02-04-2024
6)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
7)	MR D K MISHRA	28-02-2024	To	07-03-2024
8)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
9)	J SHARMA	03-03-2024	To	07-03-2024
10)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
11)	MR M Z AHMED	03-03-2024	To	08-03-2024
12)	MS B DUTTA	03-03-2024	To	08-03-2024
13)	MR. A M DUTTA	03-03-2024	To	08-03-2024
14)	MR. C S HAZARIKA	05-03-2024	To	07-03-2024
15)	MR. A I ALI	04-03-2024	To	08-03-2024
16)	MR G DAS	06-03-2024	To	08-03-2024
17)	MR. S ZAMAN	06-03-2024	To	15-03-2024
18)	MR. M ALAM	06-03-2024	To	15-03-2024
19)	MR. R K D CHOUDHURY	06-03-2024	To	07-03-2024
20)	MR M HALOI	07-03-2024	To	11-03-2024